

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.07.2021 (FRIDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1236 of 2019	Shri Jayaprakash Narayan Rao N.R Vs. Metrocorp Infrastructure Ltd. With	Mithun Shashank	Shank Sharma-R2 Tejas Karia-R3
2.	Comp. App. (AT) (Ins) No. 1239 of 2019	Kartik Kalevar & Ors. Vs. Metrocorp Infrastructure Ltd.	Mithun Shashank	Shank Sharma-R2 Tejas Karia-R3
3.	Comp. App. (AT) (Ins) No. 1424 of 2019	Western Coalfields Ltd. Vs. Sai Wardha Power Generation Ltd. & Ors.	Aaditya A. Pande	Manish Jha-R4
4.	Comp. App. (AT) (Ins) No. 145 of 2020	Vision Millennium Exports Pvt. Ltd. Vs. Edelweiss Rural & Corporate Services Ltd.	Pranay Sohini	Krishna Dev J.

For Admission (Fresh Cases)

5.	Comp. App. (AT) No. 69 of 2021	Bank of Baroda As lead bank and on behalf of the ICA Lenders of Reliance Housing Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Anr.	Dheeraj Nair	Shardul S. Shroff
6.	Comp. App. (AT) No. 70 of 2021	Reliance Home Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Anr.	Mahesh Agarwal	Shardul S. Shroff
7.	Comp. App. (AT) No. 71 of 2021	Reliance Home Finance Ltd. Vs. IDBI Trusteeship Services Ltd.	Mahesh Agarwal	Shardul S. Shroff

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 10 of 2020	CA Rita Gupta Vs. Shilpi Cable Technologies Ltd.	Mukund Rawat	Puneet Singh Bindra Dhiraj Mhetre Akash Singh
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9.	Comp. App. (AT) (Ins) No. 849 of 2020	Mohan Gems & Jewels Pvt. Ltd. Through its Liquidator, Debashish Nanda Vs. Vijay Verma & Anr.	Niharika sharma	Abhishek Parmar-R1 Vikas Mehta-R2 Apoorv Khator
10.	Comp. App. (AT) (Ins) No. 259 of 2021 & I.A. No. 599 of 2021	CRPL Infra Pvt. Ltd. Vs. Anil Agarwal & Ors.	Rajendra Singhvi	Arun Kumar Gupta Kanishk Khetan-R1 Anil Agarwa-RP Ishan Sanghi-R8 Abhinav Srivastava-COC
11.	Comp. App. (AT) (Ins) No. 273-274 of 2021	Parag Seth, Liquidator of Sai Infosystem (India) Ltd. Vs. Enforcement Directorate, Ahmedabad Through Bharat Andhale, Deputy Director. With	Honey Satpal	Zoheb Hossain Agni Sen-R1
12.	Comp. App. (AT) (Ins) No. 265 of 2021	Sunil Kumar Agarwal Liquidator of Atrium Infocomm Pvt. Ltd. Vs. Enforcement Directorate Ahmedabad through Deputy Director and Ors.	Honey Satpal	Zoheb Hossain Agni Sen-R1

For Hearing

13.	Comp. App. (AT) (Ins) No. 596 of 2020 Part Heard	Ramjee Power Construction Ltd. Vs. Jharkhand Urja Sancharan Nigam Ltd.	Pandey Neeraj Rai Rachita Priyanka Rai	Akash Sharma Saurabh Jain
14.	Comp. App. (AT) (Ins) No. 742 of 2020 Part Heard	TrafiguraindiaPvt Ltd. Vs. TDT Copper Ltd.	Dheeraj Nair	Anshula Grover
15.	Comp. App. (AT) No. 58 of 2020 Part Heard	Vijay Kumar Goyal & Ors. Vs. Krishna Metal Industries Ltd. & Ors.	Ravi Raghunath	D. Abhinav Rao-R1 Girish Gupta-R2

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By order of Hon'ble Officiating Chairperson
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Registrar